

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

OA./20/1027/2016
Dated: 27/12/2018

BETWEEN:

Bathina Venkateswari,
W/o. Late B. Ram Prasad,
Aged about 51 years.
Occ: House Wife,
R/o. H.No. 18-6-37, 4th lane,
Kendareswarapeta, Vijayawada,
Krishna District, Andhra Pradesh.

..... Applicant

AND

1. The Union of India rep. by
The Commissioner of Income Tax,
Ayakar Bhavan,
Government of India, Hyderabad.
2. The Additional Commissioner of Income Tax,
IT, Tower, Range – 8, 8th floor ,
'D' Block, Hyderabad.

..... Respondents

Counsel for the Applicant : Mr. S.V. Roopesh Kumar Reddy, Advocate
Counsel for the Respondents : Mrs. B. Gayatri Varma, Sr. PC. for CG.

CORAM

Hon'ble Mr. Justice R. Kantha Rao, Judl Member
Hon'ble Mrs. Naini Jayaseelan, Admn. Member

ORAL ORDER
{Per Hon'ble Mr. Justice R. Kantha Rao, Judl. Member}

Learned counsel for the respondents present.

2. No representation for the applicant even though the matter is posted under the caption 'for dismissal'. The OA is, therefore, dismissed for non-prosecution. MA.571/2018 also dismissed. No order as to costs.

(NAINI JAYASEELAN)
ADMN. MEMBER

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

Dated the 27th December, 2018
(Dictated in the Open Court)

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